NOTIFICATION BY THE HIGH COURT OF JUDICATURE AT BOMBAY (for insertion in the Maharashtra Government Gazette, Part – IV -C, Central Section)

It is hereby notified for the information of the Advocates and parties appearing in-person that the Honourable the Acting Chief Justice has been pleased to nominate following Honourable Judges to hear urgent Judicial matters during the ensuing Diwali Vacation 2018 commencing from Monday, the 5th November 2018 to Saturday, the 17th November, 2018 (both days inclusive with prefix holidays, Saturday & Sunday i.e. 3rd & 4th November 2018 and suffix holidays, Sunday i.e. 18th November 2018) for the Principal Seat at Bombay, Nagpur Bench, Aurangabad Bench and High Court of Bombay at Goa (Panaji).

BOMBAY

Appellate Side

The Honourable Shri Justice 3rd November 2018 1. S.S. SHINDE 10th November 2018

Original Side

3rd November 2018 SANDEEP K. SHINDE 6th November 2018 The Honourable Shri Justice 7th November 2018 3. S.V. KOTWAL 10th November 2018

The Honourable Shri Justice

2.

Appellate Side

11th November 2018 4. The Honourable Shri Justice M.S. KARNIK 18th November 2018

Original Side

11th November 2018 5. The Honourable Shri Justice RIYAZ I. CHAGLA 18th November 2018

NAGPUR BENCH

The Honourable Shri Justice
 A.D. UPADHYE
 to
 10th November 2018
 The Honourable Shri Justice
 MANISH PITALE
 to
 11th November 2018
 to
 to
 10th November 2018

AURANGABAD BENCH

18th November 2018

The Honourable Shri Justice
 S.P. DESHMUKH
 to
 10th November 2018
 The Honourable Shri Justice
 K.L. WADANE
 to
 18th November 2018

HIGH COURT OF BOMBAY AT GOA

By order of the Honourable the Acting Chief Justice

Sd/(V.R. Kachare)
(A.M. CHANDEKAR)
Registrar (Judl.-II)
Prothonotary & Senior Master,
High Court, Appellate Side,
Bombay.
Bombay.

HIGH COURT OF JUDICATURE AT BOMBAY

Dated: 24th October 2018